Annexure – 5

Name of the corporate debtor: Western Energetics Private Limited; Date of commencement of CIRP 19.09.2023; List of creditors as on: 31/10/2026

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contin-gent claim	Amount of any mutual dues, that may be set-off	Amount of claim not ad-mitted	Amount of claim under verifica- tion	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guara -ntee	Whether related party?	% of voting share in CoC					
1	Rakesh Kr. Goswami Prop. Lamsyn Enterprises	03/10/2023	26911583.88	23216228	Operational Debt (Applicant)	0.00	0.00	No	0.00	0.00	0.00	3695355.88	0.00	
2	Bhiwadi Polymers Ltd.		34631	27236	Operational Debt	0.00	0.00	No	0.00	0.00	0.00	7395	0.00	
3	Aden Industries	06/12/2023	417316	400596	Operational Debt	0.00	0.00	No	0.00	0.00	0.00	16720	0.00	
4	Shri Krishna Interiors	08/12/2023	1054098	618324	Operational Debt	0.00	0.00	No	0.00	0.00	0.00	55503	380271	
5	Khan Enterprises	06/12/2023	1445063	1445063	Operational Debt	0.00	0.00	No	0.00	0.00	0.00	0.00	0.00	
6	Sangam Plywood	07/12/2023	602584	443204	Operational Debt	0.00	0.00	No	0.00	0.00	0.00	159380	0.00	
7	Ply and Decor	05/12/2023	769950	769950	Operational Debt	0.00	0.00	No	0.00	0.00	0.00	0.00	0.00	
8	Queens Décor Private Limited	05/12/2023	489700	489700	Operational Debt	0.00	0.00	No	0.00	0.00	0.00	0.00	0.00	

9	Shiv Industries	07/12/2023	228296	228296	Operational Debt	0.00	0.00	No	0.00	0.00	0.00	0.00	0.00	
10	Yug Décor Ltd.	24/11/2023	553800	553800	Operational Debt	0.00	0.00	No	0.00	0.00	0.00	0.00	0.00	
11	Anjani Packaging Solution	15/12/2023	63130	0	Operational Debt	0.00	0.00	No	0.00	0.00	0.00	0.00	63130.00	Duly Signed form B Pending.
12	Jaydeep Plywood	08/12/2023	230400	230400	Operational Debt	0.00	0.00	No	0.00	0.00	0.00	0.00	0.00	
13	Jaypee Agency	08/12/2023	2006630	2006630	Operational Debt	0.00	0.00	No	0.00	0.00	0.00	0.00	0.00	
14	Neelkanth Enterprises Private Limited	09/12/2023	533500	0	Operational Debt	0.00	0.00	No	0.00	0.00	0.00	0.00	533500	Duly signed form B and attachments pending.
15	Habib Khan	25/12/2023	2082584	1811321	Operational Debt	0.00	0.00	No	0.00	0.00	0.00	271263	0.00	
16	Kurban Ali	20/12/2023	1829328	1829328	Operational Debt	0.00	0.00	No	0.00	0.00	0.00	0.00	0.00	
17	Amin Khan	20/12/2023	206144	206144	Operational Debt	0.00	0.00	Yes	0.00	0.00	0.00	0.00	0.00	
18	Ameen building (Ameen Khan) attachments recd. on 26.12.23	23/12/2023	1218046	1218046	Operational debt	0.00	0.00	No	0.00	0.00	0.00	0.00	0.00	
19	Hemlata Yadav & Associates	28/12/2023	22225	22225	Operational debt	0.00	0.00	No	0.00	0.00	0.00	0.00	0.00	
20	Shoukat	20/12/2023	1246826	1096826	Operational debt	0.00	0.00	Yes	0.00	0.00	0.00	150000	0.00	
21	Mujibala	20/12/2023	2678046	2178046	Operational debt	0.00	0.00	Yes	0.00	0.00	0.00	500000	0.00	
		TOTAL	44623880.88	38791363		0.00	0.00	0.00	0.00	0.00	0.00	4855616.88	976901	

1. As per Regulation 14 of IBC 2016- Where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with

him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision.

2. The claims if not submitted in appropriate claim form have been provisionally admitted at notional amount of Rs. 1.

3. Claims have been provisionally admitted by IRP / RP on the basis of records / documents submitted by the creditors, list of creditors provided by the suspended management as the updated books of accounts of the Corporate Debtor for the period from 01.04.2023 till 19.09.2023 (the dt. Of commencement of CIRP) are still not made available to RP.

4. The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information / evidence / clarification which may be received subsequently and which warrant such revision/substantiation/modification.

5. Information / evidence / clarification may also be pending from Operational Creditor/Management/Employees for the claims under further verification.